

# ACT No. XIV OF 1928.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 22nd  
September, 1928.)

## An Act further to amend the Indian Succession Act, 1925.

**W**HEREAS it is expedient further to amend the Indian Succession Act, 1925; It is hereby enacted as follows:—

1. This Act may be called the Indian Succession (Amend- Short title.  
ment) Act, 1928.

2. After sub-section (2) of section 372 of the Indian Suc- Amendment of  
section 372,  
Act XXXIX  
of 1925.  
cession Act, 1925, the following sub-section shall be added,  
namely:—

“(3) Application for such a certificate may be made in  
respect of any debt or debts due to the deceased  
creditor or in respect of portions thereof.”

*Price 1 anna or 1½d.]*

MGIPC—L—IX-100—16-10-28—7,000.

XXXIX of  
1925.

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